CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N. Sinha, Member
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.H. Jung, Member

Review Petition No. 98/2005 in Petition No. 105/2002

In the matter of

Review of Commission's Order dated 7.4.2005 in Petition No. 105/2002, awarding of fixed charges and provisional energy charges for NLC TPS-I (Expansion) (2x210 MW) for the period from 9.5.2003 to 31.3.2004.

And in the matter of

Tamil Nadu Electricity Boad, Chennai Petitioner

Vs

Newyeli Lignite Corporation Limited & others

Pespondents

Neyveli Lignite Corporation Limited & others Respondents

The following was present:

Shri S. Sowmynaryanan, TNEB

ORDER (DATE OF HEARING: 4.10.2005)

The petitioner in the present petition has sought review of the Commission's order dated 7.4.2005 in Petition No. 105/2002.

- 2. We have heard the representative of the petitioner on admission.
- 3. Admit. Issue notice to respondents who may file their reply by 5.11.2005 with a copy to the petitioner who may file its rejoinder, if any, by 21.11.2005.
- 4. List on 8.12.2005.

Sd/- Sd/- Sd/- Sd/-

(A.H. JUNG) (BHANU BHUSHAN) (K.N. SINHA) (ASHOK BASU)
MEMBER MEMBER MEMBER CHAIRMAN

New Delhi dated the 7th October 2005